

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 194/TT/2020

Date: 21.7.2020

To

Shri S. S. Raju,
Senior General Manager (Commercial)
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject :- Petition for truing up of transmission tariff of the 2014-19 period and determination of tariff of the 2019-24 period of the Transmission System associated with Krishnapatnam UMPP part C1.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on affidavit by 7.8.2020, with advance copy to the respondents/ beneficiaries:

- (i) Submit justification for reduction of ₹472.50 lakh in cost of land in instant asset in the year 2015-16 as per Auditor's certificate and Form-7.
- (ii) Submit Form-10B.

2. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

sd/-
(V. Sreenivas)
Deputy Chief (Legal)